

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †2876
TO BE ANSWERED ON- 07/08/2023

VOCATIONAL TRAINING IN TRIBAL AREAS

†2876. SHRI SANTOSH PANDEY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes implemented by the Government to impart vocational training in tribal areas;
- (b) the details of the vocational training centres functioning in the tribal areas of Chhattisgarh at present;
- (c) whether these centers are in porportion to the population of the tribal areas;
- (d) if so, the details thereof in respect of Chhattisgarh, district-wise; and
- (e) if not, the steps/measures taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (e): Ministry of Tribal Affairs was running a separate Scheme, till 2017, under which funds were provided for running Vocational Training Centres (VTCs) by the State Governments / NGOs. Vocational Training Centres were run by various State Governments. Details of VTC that were funded under the erstwhile scheme of Vocational Training Centres in Chhattisgarh State is given below:

S.No.	Location	District
1	TCPC Kanker	Kanker
2	TCPC Narayanpur	Baster
3	TCPC Dantewada	Dantewada
4	TCPC Nagri	Dhamtari
5	Kosa Centre Jagdalpur	Baster
6	Saw Mill Jagdalpur	Baster
7	UVS Kondagaon	Baster
8	UVS Durg (Industrial Area)	Durg
9	UVS Ratanpur	Bilaspur
10	UVS Kunkuri	Jashpurnagar
11	Jashpur	Jashpurnagar

However, as a part of rationalization of schemes of the Ministry, the intervention of Vocational Training Centres has been subsumed under the Schemes of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution from

2018-19 onwards, wherein funds are provided to State Governments for carrying out Skill Development / Vocational Training programmes. The scheme of 'SCA to TSS' has been subsequently revamped into the scheme of 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) from 2021-22. Details of funds provided to States including Chhattisgarh for skill development and vocational training of tribal persons under the schemes 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under proviso to Article 275(1) of the Constitution during last four years are at **Annexure 1**.

Ministry is also implementing Van Dhan Vikas Karyakram under the scheme of Pradhan Mantri Jan Jatiya Mission (PMJVM) with a view to target livelihood generation for tribals. Under this Karyakram, tribal community owned Minor Forest Produce (MFP) centric multi-purpose Van Dhan Vikas Kendra (VDVKs) are set-up in tribal dominated districts. These VDKs act as common facility centres for procurement and the members are also given training in these centres. State-wise No. of VDKs sanctioned along with beneficiaries are at **Annexure 2**.

Funds available under these schemes were released to the States / State Implementing Agencies commensurating achievement of defined objectives catering to skill development and livelihood generation for ST people.

Besides, Ministry of Skill Development & Entrepreneurship earmarks specific funds under their schemes as Scheduled Tribe Component (STC) which has to be specifically utilized for Scheduled Tribes (ST) people. The details of the funds allocated and released under STC by Ministry of Skill Development & Entrepreneurship during 2021-22 and 2022-23 is as under:

(Rs. in crores)

S. No.	Name of Scheme	2021-22		2022-23	
		Funds Allocated (RE)	Funds Released	Funds Allocated (RE)	Funds Released
1.	Pradhan Mantri Kaushal Vikas Yojana - Development of Entrepreneurship	3.87	0.36	0.46	0.62
2.	Pradhan Mantri Kaushal Vikas Yojana - Development of Skills	122.50	91.92	73.23	30.03
3.	Pradhan Mantri Kaushal Vikas Yojana - National Apprenticeship Promotion Scheme	11.61	19.87	17.02	24.33
4.	Pradhan Mantri Kaushal Vikas Yojana - Skill Acquisition and Knowledge Awareness for Livelihood Promotion	14.99	11.24	16.08	14.78
5.	Pradhan Mantri Kaushal Vikas Yojana - Skill Strengthening for Industrial Value Enhancements Enhancements	21.64	11.75	9.78	9.65
6.	Pradhan Mantri Kaushal Vikas Yojana - Strengthening of Infrastructure for Institutional Training	11.54	10.80	5.38	4.71
7.	Pradhan Mantri Kaushal Vikas Yojana - Strengthening of Skill Institutions	0.65	0.24	0.98	0.36

Annexure 1

Annexure 1 referred in reply to part (a) to (e) of Lok Sabha Unstarred Question No. †2876 for 07.08.2023 regarding “Vocational Training in Tribal Areas”

Details of funds provided for skill development and vocational training of tribal persons under the schemes ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under proviso to Article 275(1) of the Constitution during last four years

(Rs. in lakh)

S No.	Name of State	2018-19	2019-20	2020-21	2021-22
		Funds approved	Funds approved	Funds approved	*Funds approved
1.	Andhra Pradesh	0.00	0.0	0.00	0.00
2.	Arunachal Pradesh	0.00	15.00	0.00	0.00
3.	Assam	300.00	0.0	440.00	0.00
4.	Bihar	0.00	0.0	138.79	0.00
5.	Chhattisgarh	0.00	410.00	912.00	0.00
6.	Gujarat	1608.00	1640.58	1070.00	1360.00
7.	Himachal Pradesh	363.25	360.85	160.00	0.00
8.	Jammu & Kashmir	0.00	0	0.00	0.00
9.	Jharkhand	3125.00	700.00	1800.00	0.00
10.	Karnataka	0.00	250.00	1540.08	0.00
11.	Kerala	0.00	0.0	0.00	0.00
12.	Madhya Pradesh	0.00	0.0	1120.55	0.00
13.	Maharashtra	779.74	750.88	850.00	0.00
14.	Manipur	273.48	172.32	698.17	0.00
15.	Meghalaya	0.00	0.0	377.60	0.00
16.	Mizoram	654.97	90.00	210.00	0.00
17.	Nagaland	205.00	320.00	100.00	10.00
18.	Odisha	3250.00	2200.00	299.00	0.00
19.	Rajasthan	504.00	800.00	675.00	0.00
20.	Sikkim	21.00	10.00	170.00	0.00
21.	Telangana	600.00	150.00	75.75	0.00
22.	Tripura	0.00	178.00	59.70	0.00
23.	Uttar Pradesh	200.00	86.00	279.82	0.00
24.	Uttrakhand	108.43	0.0	206.60	0.00
25.	West Bengal	900.00	1013.04	695.00	0.00
Total		12892.87	9146.67	11878.06	1370.00

*Only funds approved under Article 275(1) of Constitution since scheme of ‘SCA to TSS’ has been revamped into ‘PMAAGY’.

Annexure 2

**Annexure 2 referred in reply to part (a) to (e) of Lok Sabha Unstarred Question No. †
2876 for 07.08.2023 regarding “Vocational Training in Tribal Areas”**

State-wise No. of VDVKs sanctioned during the last three years with beneficiaries

Sl. No	State	No. of VDVKs sanctioned	No. of Beneficiaries
1	Andhra Pradesh	415	123258
2	Arunachal Pradesh	85	25500
3	Assam	471	143309
4	Chhattisgarh	139	41700
5	Dadra Nagar Haveli and Daman and Diu	1	302
6	Goa	10	3000
7	Gujarat	116	34424
8	Himachal Pradesh	4	1110
9	Jammu & Kashmir	100	29791
10	Jharkhand	146	43701
11	Karnataka	140	41748
12	Kerala	44	12038
13	Ladakh	10	3000
14	Madhya Pradesh	126	37860
15	Maharashtra	264	79350
16	Manipur	200	60403
17	Meghalaya	39	11835
18	Mizoram	159	46168
19	Nagaland	216	64798
20	Odisha	170	50094
21	Rajasthan	479	144803
22	Sikkim	80	23801
23	Tamil Nadu	8	2400
24	Telangana	17	5100
25	Tripura	57	16116
26	Uttar Pradesh	25	7238
27	Uttarakhand	12	3605
28	West Bengal	22	6719
Total		3555	1063171
